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ITEM NO.1

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).266/2012

(From the judgement and order dated 08/11/2011 in LPA No.256/2011 of The
HIGH COURT OF JHARKHAND AT RANCHI)

STATE OF JHARKHAND & ORS.

Petitioner(s)

VERSUS

KAMAL PRASAD & ORS.

Respondent(s)

(With appln(s) for bringing on record the additional facts,exemption from
filing O.T.,permission to file additional documents and prayer for interim
relief and office report) (For final disposal)

WITH SLP(C) NO. 21936 of 2013

(With prayer for interim relief and office report)

SLP(C) NO. 34437 of 2012

SLP(C) NO. 36515 of 2012

SLP(C) NO. 37628 of 2012

SLP(C) NO. 37701 of 2012

SLP(C) NO. 37702 of 2012

SLP(C) NO. 37740 of 2012

SLP(C) NO. 37819 of 2012

SLP(C) NO. 37834 of 2012

SLP(C) NO. 37850 of 2012

SLP(C) NO. 37864 of 2012

SLP(C) NO. 37930 of 2012

SLP(C) NO. 37952 of 2012

SLP(C) NO. 37981 of 2012

SLP(C) NO. 38012 of 2012

SLP(C) NO. 38039 of 2012

SLP(C) NO. 38044 of 2012

SLP(C) NO. 38053 of 2012

SLP(C) NO. 38224 of 2012

SLP(C) NO. 38237 of 2012

SLP(C) NO. 38242 of 2012

SLP(C) NO. 38267 of 2012

SLP(C) NO. 38323 of 2012

SLP(C) NO. 38341 of 2012

SLP(C) NO. 38404 of 2012

SLP(C) NO. 38408 of 2012

SLP(C) NO. 39206 of 2012

SLP(C) NO. 93 of 2013

Date: 25/02/2014 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s)

Mr. P.P. Rao, Sr.Adv.

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Mr. Akshat Kulshrestha, Adv.

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Mr. Jayesh Gaurav, Adv.

Mr. Amrendra Kr. Choubey, Adv.

For Respondent(s)

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SLP(C) 34437/12 Mr. Krishna Murari, Adv.

R.1 in Mr. Prem Prakash, Adv

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Mr. Amit Kishore Sinha, Adv.

Mr. Ambar Qamaruddin, Adv.

Mr. Gaurang Kanth, Adv.

Mr. Savyasachi K. Sahai, Adv.

UPON hearing counsel the Court made the following

O R D E R

List for further arguments on 26.02.2014.

(NAVEEN KUMAR)
COURT MASTER

(S.S.R. KRISHNA)
COURT MASTER